

[*Translation*]

**Setting up of Relay Stations In U.P.**

503. SHRI M. S. PAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up low power relay stations in the hilly areas of Uttar Pradesh; and

(b) if so, the details thereof with time schedule?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir. Whereas one high power; five low power and eight very low power TV transmitters and two TV transposers are already functioning in the hill area of Uttar Pradesh, one more very low power TV transmitter at Munsiri and a TV transposers at Mussoorie under implementation in the area as spill-over schemes from the VII Plan are expected to be commissioned into service during the current financial year (1990-91) itself.

[*English*]

**Freedom Fighter Applications from Kerala**

504. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) the number of applications for Freedom Fighters Pensions from Kerala pending with the Government;

(b) how many such applications from Kerala were disposed of by the Government during 1990;

(c) the total number of recipients of

Freedom Fighters Pension in Kerala at present; and

(d) the steps taken by Government to expedite the clearance of pending applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) As on date no application from the freedom fighters of the State of Kerala that was received before the last date i.e. 31st March, 1982 is pending; Applications received after 31.3.82 are treated as delayed applications and are considered for condonation of delay. There are 54 such applications in different stages of examination. Besides there are review cases coming from the State Government which is a continuous process.

(b) 18 new cases have been disposed of.

(b) Freedom fighters Pension has been sanctioned in 4223 cases from the State of Kerala including Ex-I.N.A. cases.

(d) A special drive had been launched to expedite disposal of all pending applications.

**Opening of T.V. Relay Station at Jaleswar, Orissa**

505. SHRI SAMARENDRA KUNDU: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to open a new T. V. relay station at jaleswar, district Balasore, Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). No, sir. There is no such proposal under the consideration of Government at present.

### **Agricultural Labourers**

506. SHRI HANNAN MOLLAH: Will the PRIME MINISTER be pleased to state:

(a) the number of agricultural labourers in the country in the year of 1951, 1961, 1971, 1981 and 1990, State-wise;

(b) the reasons for growth of agricultural labour in the country over these years; and

(c) the steps Government propose to take to improve their living conditions?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER

OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) The State-wise number of agricultural labourers in the country for the years 1951, 1961, 1971 and 1981 as per census records, is given in the enclosed statement. As the next Census will be conducted in February, 1991, the figures for 1990 are not available.

(b) Increase in population as against limited availability of land, lack of avenues of employment in other sectors has resulted in growth of agricultural labour.

(c) Various Labour Laws like Minimum Wages Act, 1948, Payment of Wages Act, 1938, Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 etc. have been enacted to protect among others the interests of agricultural labour also. Besides, various schemes such as IRDP and Jawahar Rozgar Yojna are aimed at ameliorating the lot of the poorest sections of the community which include the bulk of agricultural labour.

### **STATEMENT**

#### *Statewise Agricultural Labourers as per Jurisdiction Prevailing in 1951 Census*

<i>S.No.</i>	<i>India/State/U.T.</i>	<i>Agricultural Labourers, 1951 Census</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Uttar Pradesh	1,837,876
2.	Bihar	3,169,374
3.	Orissa	809,603
4.	West Bengal	1,178,000
5.	Chandernagore	5
6.	Assam	82,585
7.	Manipur	836
8.	Tripura	17,700